THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/455 Dated Shillong, the 3rd November, 2023

It is hereby notified for the information of all concerned that on account of non-availability of Hon'ble Mr. Justice H.S.Thangkhiew, Chief Justice(Acting) w.e.f. 6th to 9th November, 2023, all matters fixed before DIVISION BENCH I and DIVISION BENCH II during the above period shall stand adjourned and will appear in due course except for urgent matters which, if any, may be mentioned before the DIVISION BENCH III comprising Hon'ble Mr. Justice W. Diengdoh and Hon'ble Mr. Justice B. Bhattacharjee which will sit at 10.30 A.M. on the above dates in Court Room No. 3. Similarly, all matters fixed before the SINGLE BENCH of Hon'ble Mr. Justice H.S.Thangkhiew, Chief Justice (Acting) on the above dates shall stand adjourned and will appear in due course except for urgent matters which, if any, may be mentioned before the SINGLE BENCH of Hon'ble Mr. Justice W.Diengdoh in Court Room No.3.

Further, in view of this Registry's Notification No. HCM.II/123/2015/Pt./Estt./184 dated 20th October, 2023 declaring **10th November, 2023** as holiday for the High Court of Meghalaya etc, on account of Wangala Festival', all cases fixed on the said date shall stand adjourned and will appear in due course.

By Order,

Memo NO.HCM.III/166/2019-Judl./Part-1/455-A Dated Shillong, the 3rd November, 2023 Copy to: -

- 1. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, Chief Justice(Acting) High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
- 5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
- 6. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information.

- 7. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
- 8. The President/ Secretary, High Court Bar Association, Shillong for kind information.
- 9. The Central Project coordinator, High Court of Meghalaya, Shillong for information and necessary action. He is also requested to get the same uploaded in the Official Website.
- 10. All Court Officers for information and necessary action.
- 11. All Court Masters concerned for information and necessary action.
- 12. Notice Board.
- 13. Office File.

JOINT REGISTRAR (LISTING)

3/11/23